

SECTION XI LISTED ON : 30.11.2015
IN THE SUPREME COURT OF INDIA COURT NO. 6
CIVIL APPELLATE JURISDICTION ITEM NO. 44

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14074 OF 2014

WITH PRAYER FOR INTERIM RELIEF

BACHAN SINGH JUNIOR HIGH SCHOOL AND ANR. ...PETITIONER(S)

VERSUS

GRAM SABHA, SAIDAPUR (U.P.) & ORS. ...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 02.11.2015 with an office report dated 29.10.2015, when the Court was pleased to pass the following order:

“In view of the letter circulated by learned counsel for the petitioner, the matter is adjourned for four weeks. Learned counsel for the petitioner is permitted to file rejoinder affidavit in the meanwhile.”

There are four respondents in the matter.

It is submitted that Mr. Sunny Chaudhary and Mr. A.K. Prasad, Advocates have filed Vakalatnama and Memo of Appearance & Counter affidavit on behalf of Respondent No. 1 and 2 to 4 respectively.

It is submitted that Mr. Vivek Gupta, Counsel for the Petitioner has on 23.11.2015 filed two Rejoinder Affidavit and the same is being circulated to the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 27th day of November, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Vivek Gupta, Advocate

Mr. A.K. Prasad, Advocate

Mr. Sunny Choudhary, Advocate

ASSISTANT REGISTRAR